

(b) SAIL has been asked to maximise recovery of scrap.

(c) Yes, Sir.

(d) The main reason for the losses of the public sector steel plants has been that the price increase during the past few years, did not fully compensate them for the escalations in the cost of inputs. Efforts have been made to ensure adequate inputs and of the right quality, better maintenance, increase in capacity utilisation and attainment of improved technological norms. Efforts have also been made to contain expenditure, reduce inventories and adopt cost reduction measures. The financial results of the public sector steel plants for 1984-85 will show substantial improvements over the past.

**Production and Profit earned by
C. I. L. during 1981-84**

2863. SHRI V. SOBHANADREESWARA RAO : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the total quantity of coal taken out by the different units of Coal India Ltd. for 1981-82, 1982-83 and 1983-84;

(b) the total number of permanent and seasonal employees employed by Coal India Ltd. and the total wage bill per year;

(c) the money invested in Coal India Ltd. up to 31st March, 1984 and the profit/loss earned in 1981-82, 1982-83 and 1983-84; and

(d) the total profit/loss accumulated since the beginning to end of March, 1984, and the steps taken by Union Government to reduce the losses ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) :

(a) Production of coal by the different units of Coal India Ltd. for the years 1981-82, 1982-83 and 1983-84 is as under :

(Figs. in million tonnes)

Company	1981-82	1982-83	1983-84
ECL	23.55	22.60	22.86
ECCL	23.02	24.00	21.63
CCL	30.11	33.02	36.77
WCL	31.56	34.27	39.35
NEC	0.70	0.71	0.80
Total :	108.94	114.68	121.41

(b) The information is being collected and will be laid on the Table of the House.

(c) and (d). The Total subscribed and paid up capital in CIL as on 31st March, 1984 stood at Rs. 1911.70 crores. Profit earned/loss suffered by CIL during 1981-82, 1982-83 and 1983-84 is as under :

(Rs. in crores)

	(+) Profit	(-) Loss
1981-82	34.20	
1982-83	37.45	
1983-84		242.68

(@ Before adjustment of contribution to/from the Coal Price Regulation Account.)

The total accumulated loss suffered by CIL upto 31-3-84 is Rs. 1108.07 crores.

All efforts are being made to increase production and productivity in the coal companies with a view to providing them with a sound financial base as well as to make them fully poised to meet the growing demands of coal in the years to come. The various measures being adopted to increase production and improve productivity in coal companies include massive investment in new mines, fuller utilisation of mining capacity already created, more efficient use and better maintenance of equipments, stricter control of inventory and economy in the use of stores, better use of man-

power by controlling absenteeism and enforcing discipline and indentification of surplus workers and their re-deployment after suitable training, better availability of scarce inputs like explosives, timber, etc., expeditious and timely completion of new projects and improvement in the law and order situation and control over illegal activities in Bihar-Bengal coalfields.

Assistance given by IFCI to Medium and Small Scale Industrial Units

2864. SHRI RAM BHAGAT PASWAN: Will the Minister of FINANCE be pleased to state :

(a) whether the Industrial Finance Corporation of India has recently decided to give financial assistance to medium and small scale industrial units for modernisation of their plants ; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Industrial Finance Corporation of India (IFCI) has not recently introduced any new scheme for extending modernisation assistance exclusively for medium and small scale units.

(b) Does not arise.

Recommendation of Working Group on Levies on Molasses and Alcohol for Abolition of Excise Duty

2865. SHRI BALASAHEB VIKHE PATIL : Will the Minister of FINANCE be pleased to state :

(a) whether the Working Group on Levies on Molasses and Alcohol constituted by the Ministry has recommended that the excise duty of Rs. 31.50 per tonne of molasses may be abolished;

(b) whether Government have accepted the recommendation; and

(c) if so, the time by which the recommendation is going to be implemented ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE: (SHRI JANARDHANA POOJARY) : (a) The

Working Group on Levies on Molasses and Alcohol constituted by the Ministry of Chemicals and Fertilizers in February, 1983 had, *inter alia*, recommended for abolition of excise duty on molasses.

(b) It was not four possible to accept the recommendation.

(c) Does not arise.

Evasion of Excise Duty on T.V. Sets by Assesseees

2866. SHRI C. JANGA REDDY : Will the Minister of FINANCE be pleased to refer to the reply given to part (c) of Unstarred Question No. 2224 on 5 August, 1983 regarding excise duty realised from T.V. sets and to state :

(a) the details of each of the six reported instances where assesses tried to evade excise duty on T.V. sets alongwith particulars of assesseees and excise duty involved in each case;

(b) the reasons why home service charges, warranty charges, first year services charges, advertisement charges, sales expenses and freight, forwarding/handling charges are also included in and assessable value of CTV set; and

(c) whether Government have examined the case RTP No. 138 of 1984 before M.R.T.P. Commission where T.V. manufacturers are being prosecuted for levying after sales service charges through dealers from the view point of excise evasion ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Show Cause Notices have been issued to the following six manufacturers of T.V. sets on charges of evasion of duty shown against each.

- (1) M/s. Keonics Video Systems, Bangalore for Rs. 20.47 lakhs.
- (2) M/s. Acharya Electronics, Nagpur for Rs. 30.10 lakhs.
- (3) M/s. Konark Television, Bhubaneswer for Rs. 90.06 lakhs.
- (4) M/s. Punjstar Electronics, Mohali for Rs. 5.44 lakhs.